

C. P. No. 72 of 2016
IN THE HIGH COURT AT CALCUTTA
ORIGINAL JURISDICTION

In the matter of : The Companies Act, 1956;

And

In the matter of : An application Under Sections 433, 434 and 439 of the Companies Act, 1956;

And

In the matter of : **GOLDMINE FOOD PRODUCTS LIMITED**, a Company duly incorporated under the relevant provisions of Companies Act, 1956 on 17th October, 2009 having its registered office at Boichee Pota Gram Post Office – Noapara, Police Station – Singur, District Hooghly, West Bengal, Pin – 712 138, within the aforesaid jurisdiction.

And

In the Matter of :

SAJAL BAG CENTRE represented by its proprietor Ujjwal Kundu having its business place at Hooghly More (under Railway Bridge) District – Hooghly, West Bengal, Pin– 712 103.

..... Petitioning Creditor.

Notification to the Official Liquidator of winding up order.

To
The Official Liquidator,
High Court, Calcutta,
9, Old Post Office Street,
Calcutta.

Order pronounced on 06.12.2019 by The Hon'ble Justice Ashis Kumar Chakraborty in CA 172 of 2018 with CP 72 of 2016 for winding up the under-mentioned company under the Companies Act, 1956. A copy of the order obtained from LAN of this Hon'ble Court is sent herewith for your record.

1. Name of the Company : **GOLDMINE FOOD PRODUCTS LIMITED.**
2. Registered office of the Company : Boichee Pota Gram Post Office – Noapara, Police Station – Singur, District Hooghly, West Bengal, Pin – 712 138.
3. Petitioner's Advocate : Mr. Triptimoy Talukder, Advocate, 12, Old Post Office Street, Ground Floor, Kolkata-700001.
4. Date of presentation of the petition: 27.01.2016

Dated this 20th day of December, 2019.

For Registrar.

Note: It will be the duty of each of the persons as are liable to make out, or to concur in making out, a statement of affairs under Sec.454, to attend the Official Liquidator at such time and place as he may appoint and to give him all information he may require.

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..... Petitioning Creditor.

Notification to the Registrar of Companies of winding up order.

To
The Registrar of Companies,
West Bengal, Nizam Palace, II MSO Building,
234/4, Acharya J. C. Bose Road,
Calcutta – 700 020.

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